

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 8.8.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/525/2018  
PETITION NUMBER :  
NAME OF THE PETITIONER(S) : ESSEN AJAY SECURITIES PVT LTD  
NAME OF THE RESPONDENT(S) : ROC CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	B. Sarath babu	For Roc. Chenni	B. Sarath
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ORDER

Matter is called. There is no representation on behalf of the Petitioner. Counsel for the Respondent present. Matter is adjourned for the presence of the Petitioner. Put up on 10.09.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk